

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 190 of 2011

Dated : 27th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Torrent Power Ltd.

.... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s):

Ms. Deepa Chawan

Counsel for the Respondent(s):

Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Ms. Swagatika Sahoo

ORDER

It is represented that this Appeal is connected with Appeal Nos.162 & 163 of 2012

Therefore, Post this Appeal along with Appeal Nos. 162 & 163 of 2012 on **15.03.2013** for hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt

Note: Registry to take an administrative Order.